PANCHAYATI RAJ INSTITUTIONS

3609: SMT. RAJANI ASHOKRAO PATIL:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether Government is aware of the gaps in training and capacity-building programmes provided to elected representatives of Panchayati Raj Institutions (PRI) and, if so, the specific challenges identified in this regard;

(b) the steps taken by Government to address these gaps and improve the effectiveness of capacity-building initiatives, including details of any new proposals or strategies planned for the same; and

(c) the total number of elected PRI representatives who have been trained under various schemes from 2021 onwards, along with the details of region-specific training programmes conducted?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) to (c) Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 in States/ UTs with main objective of capacitating Panchayati Raj institutions (PRIs) through imparting training to the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively.

Under the scheme, Ministry provides support for capacity building and training of elected representatives, functionaries and other stakeholders of Panchayats in different categories viz. basic orientation and refresher training, thematic training, specialized training, panchayat development plan training, etc. Apart from different training, Ministry also supports for exposure visits, development of training modules and materials, etc. In addition, anew initiative has been taken for capacity building and training of elected representatives and functionaries of Panchayats through institutes of excellence viz. IIMs/IITs under Leadership/Management Development Program (MDP).

Further, capacity building and training of elected representatives and functionaries were taken on various aspects such as preparation of thematic development plan, financial

management, use of Information Communication Technology (ICT) in rural governance and service delivery, specialized training, etc. These trainings have enhanced governance at grassroots level. The elected representatives and functionaries are using GramSwaraj application developed under e-Panchayat Mission Model Project (MMP), which facilitated digital planning, accounting, monitoring, and online payments. Under the scheme, no gaps have been identified by the Ministry in respect of Capacity Building & Training of Elected Representatives.

Details of Elected Representatives trained under Rashtriya Gram Swaraj Abhiyan, since 2022-23 as reported by States/ UTs on Training Management Portal (TMP), and for the year 2021-22 total participants trained including Elected Representatives is attached at **Annexure-I.**Region-wise data not maintained Centrally.

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Annexure refer to in reply to Part (a) to (c) of the Rajya Sabha Starred Question No. 3609 to be answered on 02/04/2025

State/UT-wise Capacity Building & Training of Elected Representatives trained under RGSA since 2022-23 to 2024-25 as reported on Training Management Portal (TMP)

Sl. No.	State / UT	2021-22 *	2022-23	2023-24	2024-25 (till 30 March 2025)
1	Andaman And Nicobar Islands	553	699	21	723
2	Andhra Pradesh	155089	2175	30179	65033
3	Arunachal Pradesh	0	2186	1206	2054
4	Assam	113700	51961	14518	3699
5	Bihar	24352	365372	74003	254674
7	Chhattisgarh	42115	112195	83622	26439
8	Goa	3249	1293	2078	2645
9	Gujarat	10455	175	7	16333
10	Haryana	4490	4027	7493	206
11	Himachal Pradesh	18387	1440	30655	32329
12	Jammu And Kashmir	80000	280878	177519	23
13	Jharkhand	25260	3121	39675	32371
14	Karnataka	246328	108907	64012	30710
15	Kerala	140390	54387	20978	16312
16	Ladakh	4898	-	-	0
16	Madhya Pradesh	334724	56160	26828	67564
17	Maharashtra	632686	351878	325163	119507
18	Manipur	232	27	884	42
19	Meghalaya	1173	7041	47569	38918
20	Mizoram	58	1960	8716	7781
21	Nagaland	25540	646	2508	3920
22	Odisha	27077	75302	51488	94720
23	Punjab	45940	24595	6786	42859
24	Rajasthan	3164	378	54939	10730
25	Sikkim	335	2528	2774	2672
26	Tamil Nadu	130329	74199	95934	47302
27	Telangana	3889	1247	41	30
28	The Dadra And Nagar Haveli And Daman And Diu	223	374	608	419
29	Tripura	6708	3791	47457	36404
30	Uttar Pradesh	140	40270	62704	32493
31	Uttarakhand	116042	234294	68134	13157
32	West Bengal	378110	86318	186679	128989
	TOTAL	**2575636**	**1951736**	**1535354**	**1131248**

* Total Participants trained including Elected Representatives

(-) information not available in respect of ladakh as during 2022-23 & 2023-24, ladakh was not on boarded on TMP.

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